## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/	-	Admissi	Rule-6 of	Atlas Logistics Pvt. Ltd. Vs Unitex
2017		on	IB. →	Apparels Pvt. Ltd.

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM

**SIGNATURE** 

1. SUNITASRINIVAS PETITIONER Surite Surius

9844011095

Counsel for petitioner is present. She has filed a memo stating that notice issued to the respondent was served. She has filed acknowledgment that notice was served on the respondent. Respondent is called, absent.

Heard the petitioner. For consideration, list it on 28.08.2017.

MEMBER (J)

MEMBER (T)